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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

TP39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No 39/397-398/NCLT/AHM/2016 (New)
C.A Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013(Old)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2019


Name of the Company: Kirshna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	DHIREN R. DAVE	PCS	Petitioner	
2.				

ORDER

The Petitioner is present through their respective Learned Counsel(s).

An Intimation is received from the side of the Respondent seeking an adjournment.

The Prayer is allowed, in the presence of the PCS for the Petitioner.

List the matter on 11.04.2019


MANORAMA KUMARI
MEMBER (JUDICIAL)

Dated this the 14th February, 2019.


HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)

vs